

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

(Arising out of impugned final judgment and order dated 28-04-2015 in WB No. 6783/2015 and order dated 07-12-2015 in CMRA No. 250037/2015 in WB No. 6783/2015 passed by the High Court Of Judicature At Allahabad)

RAM KISHORE & ANR.

Petitioner(s)

V E R S U S

MEMBER (JUDICIAL) BOARD OF REVENUE, UP
AT ALLAHABAD & ORS.

Respondent(s)

Date : 12-02-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
 HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Gopal Jha, Adv.
 Mr. A.N. Chaudhry, Adv.
 Mr. Prem Sunder Jha, AOR

For Respondent(s) Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by learned counsel for the petitioners, list the matters after ten weeks.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER